

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4296
ANSWERED ON:29.08.2011
CHECK ON ENVIRONMENTAL CLEARANCE
Gandhi Shri Feroze Varun;Semmalai Shri S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to impose a ban on environmental clearance for the production of 'Asbestos' in the factories due to its serious health related problems in the country ;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) As per the Environment Impact Assessment (EIA) Notification, dated 14th September, 2006, prior environmental clearance is mandatory from the Ministry of Environment and Forests for the projects of the Asbestos milling and Asbestos based products. Environmental clearance is accorded to such projects after following the due procedure laid in the EIA Notification and subject to compliance to the environmental safeguards which inter alia include: BIS standards and laws regarding the use and handling of asbestos, emissions limits prescribed for the asbestos manufacturing units under the Environment (Protection) Act, 1986.

(c) Does not arise in view of the reply to the parts (a) and (b) above.